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**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH**

**PRESENT: HON'BLE SHRI BIKKI RAVEENDRA BABU – MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 04.09.2018 AT 10.30  
AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No. 838/252/HDB/2018
NAME OF THE COMPANY	Sri Anandarupa Chit Funds Pvt Ltd
NAME OF THE PETITIONER(S)	Surya Prakash Mellemputi & Another
NAME OF THE RESPONDENT(S)	Registrar Of Companies, Hyderabad
UNDER SECTION	252

**Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
V. Venkata Rami Reddy. V. Anita.	Advocate	9542239039	V Anita.

**Counsel for Respondent(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
K. Harish Reddy	Advocate	9052414366	KHR Harish

**ORDER**

Learned counsel Mrs. V.Anita present for Applicant. Learned counsel Mr.K.Harish Reddy present for ROC.

Heard learned counsel appearing for Applicant and learned counsel appearing for ROC.

Orders reserved.

  
MEMBER JUDICIAL